GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

RAJYA SABHA UNSTARRED QUESTION NO-2625 ANSWERED ON-12/08/2025

STATUS OF OPERATION DEEP MANIFEST

2625 Smt. Maya Naroliya

Shri Baburam Nishad

Smt. Sangeeta Yadav

Shri Kesridevsinh Jhala

Shri Narayana Koragappa

Will the Minister of FINANCE be pleased to state:

- (a) the present status of Operation Deep Manifest launched by the Directorate of Revenue Intelligence (DRI);
- (b) the other countries identified to be involved in illegal import of goods of Pakistan origin;
- (c) whether the Directorate of Revenue Intelligence (DRI) has detected any gross violations of import policy conditions imposed by Government on direct or indirect import or transit of goods of Pakistan origin; and
- (d) if so, the details of the violations thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) & (b): Operation Deep Manifest is ongoing, with a continued focus on preventing the direct or indirect import of goods originating in or exported from Pakistan. Till July 2025, as part of this operation total of 5 cases involving goods of Pakistani origin have been booked by DRI, wherein goods valued at Rs. 1204 Lakhs have been seized. In all 5 cases goods have been imported via UAE.
- (c) & (d): DRI has detected 5 cases, as mentioned in reply to para (a) and (b) above, where goods have been found to be imported in violation of the existing legal provisions including prohibitions imposed vide DGFT Notification No. 06/2025-26 dated 02.05.2025.